

FORM B**PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF

M/S. MICRO STOCK HOLDING PRIVATE LIMITED

S. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	M/S. MICRO STOCK HOLDING PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	12.01.2010
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, (Delhi) under Companies Act, 1956/ 2013
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U65923DL2010PTC197855
5.	Address of the registered office and principal office (if any) of corporate debtor	98, Shahzada Bagh, Industrial Area Old Rohtak Road, East Delhi, Delhi, India, 110035
6.	Date of closure of Insolvency Resolution Process	25.01.2024
7.	Liquidation commencement date of corporate debtor	04.03.2024 (Order received by Liquidator 11.03.2024)
8.	Name and registration number of the insolvency professional acting as liquidator	Gaurav Katiyar IBBI/IPA-001/IP-P00209/2017-18/10409 (AFA Valid till 05.11.2024)
9.	Address and e-mail of the liquidator, as registered with the Board	D-32, East of Kailash, New Delhi – 110065 cagauravkatiyar@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	D-32, East of Kailash, New Delhi – 110065 liquidator.msh@gmail.com
11.	Last date for submission of claims	03.04.2024

Notice is hereby given that the National Company Law Tribunal (New Delhi Bench) has ordered the commencement of liquidation of the **M/s. Micro Stock Holding Private Limited** on **04.03.2024**.

The stakeholders of **M/s. Micro Stock Holding Private Limited** are hereby called upon to submit their claims with proof on or before 03.04.2024, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.
Submission of false or misleading proof of claims shall attract penalties.

Place : New Delhi
Date : 11.03.2024

Gaurav Katiyar – Liquidator
IBBI Reg. no. : IBBI/IPA-001/IP-P00209/2017-18/10409
(AFA Valid till 05.11.2024)
D-32, East of Kailash, New Delhi – 110065